10.11.1987.

CCP 55/87 in OA 684/87.

Shri A.K.Maurya Vs. U.O.I & Ors.

Applicant in person. Mrs.Raj Kumari Chopra, counsel along with Shri B.L.Sain, Inspector (Vig.) on behalf of the respondents present.

Copy of the order dated 9.11.1987 issued by the Chief Commissioner (Admn.), New Delhi in compliance with the orders of this Tribunal dated 19.5.1987 in OA 684/86 and the subsequent orders dated 16.10.1987 in CCP 55/87 has been placed before us. The applicant who is present in person admits that this constitutes compliance of the Tribunal's orders. In the circumstances, no further proceedings are necessary. Notice of contempt is discharged.

(Kaushal Kumar) Member

10.11.1987.

(K. Madhava/ Reddy) Chairman 10.11.1987.